

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.209  
CP(CAA)/55(AHM)2021  
in  
CA(CAA) 32 & 33 of 2021

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Keenara Industries Pvt Ltd  
Keenara Filaments Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 02/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Natasha Shah, Adv.  
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.  
For the RD : Mr. Shiv Pal Singh  
For the RoC : Ms. Rupal Sutar, Dy. Roc.

**ORDER**

Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**